

[Translation]

Setting up of Branches of NABARD

2085. SHRI SUSHIL KUMAR SINGH : Will the Minister of FINANCE be pleased to state :

(a) the State-wise number of branches of National Bank for Agriculture and Rural Development (NABARD) proposed to be set up in the country, particularly in Bihar, during 1996-97 and 1997-98;

(b) the number of branches set up so far out of them, State-wise and location-wise;

(c) whether the Government contemplate to set up some more branches of NABARD during the year 1998-99; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) National Bank for Agriculture and Rural Development (NABARD) does not have any branch office concept. It has set up 25 Regional Offices, one Sub-Office and Srinagar Cell at Srinagar. State-wise details of Regional Offices of NABARD are furnished at Statement-I enclosed. In addition NABARD has posted District Development Managers (DDMs) in 256 districts in various States as given in Statement-II enclosed. During the year 1996-97, a total number of 18 DDMs were posted in various States. No DDM office was opened in the year 1997-98.

(c) and (d) NABARD has contemplated to set up 25 DDM offices during the year 1998-99 in different states. Details of DDM offices proposed to be opened during 1998-99 are given in Statement-III enclosed.

Statement-I*State-wise details of the Regional Offices of NABARD*

Sl.No.	State/Union Territory	Location of Regional Offices
1	2	3
1.	Andhra Pradesh	Hyderabad
2.	Assam	Guwahati
3.	Arunachal Pradesh	Itanagar
4.	Bihar	Patna
5.	New Delhi	New Delhi
6.	Goa	Panaji
7.	Gujarat	Ahmdabad
8.	Haryana/Punjab	Chandigarh
9.	Himachal Pradesh	Shimla
10.	Jammu & Kashmir	Jammu
11.	Karnataka	Bangalore

1	2	3
12.	Kerala	Thiruvananthapuram
13.	Madhya Pradesh	Bhopal
14.	Maharashtra	Pune
15.	Manipur	Imphal
16.	Meghalaya	Shillong
17.	Mizoram	Aizawl
18.	Nagaland	Dimapur
19.	Orissa	Bhubaneswar
20.	Rajasthan	Jaipur
21.	Sikim	Gangtok
22.	Tamil Nadu	Chennai
23.	Tripura	Agartala
24.	Uttar Pradesh	Lucknow
25.	West Bengal	Calcutta

Statement-II*State-wise break-up of DDM offices of NABARD*

Sl.No.	State/UT	No. of district offices of NABARD
1	2	3
1.	Andhra Pradesh	18
2.	Assam	11
3.	Arunachal Pradesh	-
4.	Bihar	22
5.	Delhi	-
6.	Goa	2
7.	Gujarat	9
8.	Haryana	13
9.	Himachal Pradesh	6
10.	Jammu & Kashmir	2
11.	Karnataka	15
12.	Kerala	13
13.	Madhya Pradesh	22
14.	Maharashtra	19
15.	Manipur	-
16.	Meghalaya	2
17.	Mizoram	-
18.	Nagaland	-
19.	Orissa	14

1	2	3
20	Punjab	9
21.	Rajasthan	17
22	Sikkim	-
23.	Tamil Nadu	17
24.	Tripura	1
25.	Uttar Pradesh	34
26.	West Bengal	9
27.	Pondicherry	2
Total		256

Statement-III

Details of offices proposed to be opened by NABARD during 1998-99.

Sl.No.	State	Location/District
1.	Andhra Pradesh	Prakasam
2.	Bihar	Begusarai
3.		Bhagalpur
4.		Bokaro
5.		Darbhanga
6.		East Singhbhum
7.		East Champaran
8.		Gumla
9.		Munger
10.		Giridih
11.		Siwan
12.	Madhaya Pradesh	Guna
13.		Khargone
14.		Shivpuri
15.	Orissa	Nayagarh
16.		Kendrapada
17.		Sundergarh
18.		Navrangpur
19.	Punjab	Amritsar
20.		Bhatinda
21.	Tamil Nadu	Shivganga
22.	Uttar Pradesh	Baghat
23.		Ghaziabad
24.		Mathura
25.	West Bengal	Bankura

[English]

Setting up of Cigarette Industry

2086. DR. SANJAY SINH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have received any proposal from M/s Rothmans of U.K. for setting up cigarette industry in India;

(b) if so, the details thereof including the proposed location, capacity and investment in this industry; and

(c) the estimated additional employment likely to be generated as a result of setting up of this industry?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Yes, Sir

(b) M/s Rothmans of Pall Mall (International) Ltd., UK have submitted a proposal for setting up of a 100% Wholly Owned Subsidiary with an equity investment of upto US \$ 150 million in the company for undertaking the following activities:

- Purchase of tobacco for export,
- Integrated agronomic development of tobacco principally in the state of Andhra Pradesh,
- Introduction of international brands from the Rothmans for the Indian consumer,
- Transfer of manufacturing technology and knowhow to the designated manufacturer in India,
- Transfer of managerial expertise to its local employees,
- To provide consulting services to its parent companies/subsidiary of the parent company on the investment climate in India, and
- Sponsorship of sports events.

The company has given an undertaking to divest 26% of their shareholdings to Indian partner/Indian public within 5 year.

(c) No such details have been given by the applicant.

Foreign Companies in Indian Tobacco Business

2087. SHRI SODE RAMAIAH : Will the Minister of COMMERCE be pleased to state :

(a) whether some foreign companies want to rush their applications for getting into the Indian tobacco business;

(b) if so, whether the Government have imposed certain conditions to allow entry of foreign tobacco companies into the country;

(c) if so, the details thereof;